

Nature of Case – Cr.Appl(DB) (8372/2020)

Prem Vikash 2 Mantu Singh Vs. State of Jharkhand.

Advocate – Md Shadab Ansari.

DEFECTS : -

2. limitation expired on 16.04.20 ; Delayed by 49 days.

9(i) SH. Stated in detail of Appallant at pg 1 may be verified.

(ii) Limitation petition may be filed.

(iii) Pagenation may be done on top of rt. Hand corner on each pg.

(iv) Duly certified to be true t/c of pages 40,41,46,47 may be filed.

(v) Certified to be true is not appearing in all pages of photo copy of Annexures attached in second copy.